GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1274 TO BE ANSWERED ON 24.07.2017

SCHEME FOR WOMEN LABOURERS

†1274. SHRI JANARDAN MISHRA: SHRI OM PRAKASH YADAV: SHRI NAGAR RODMAL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government is contemplating to implement any new scheme to promote development of women labourers;
- (b)if so, the details thereof along with the time by which said scheme is likely to be implemented;
- (c)the total number of women workers in the country, State/UT-wise including Madhya Pradesh & Bihar; and
- (d)the action being taken by the Government as well as the Madhya Pradesh and Bihar Governments to check the migration of women labourers from their respective States?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): No new Scheme is being contemplated by the Government to promote development of women labourers. However, a New Scheme Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivising industry for promoting employment generation with the allocation of Rs. 1000 crore. Under this scheme employers would be provided an incentive to enhance employment. Further, Government is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and running skill development programmes to improve employability in the country. These schemes/programmes are equally applicable for women workers.

- (c): As per Census 2011, total number of women workers in the Country is 14,99,48,993. The number of women workers, State/UT-wise including Madhya Pradesh & Bihar, enclosed as Annexure.
- (d): A multi dimensional course of action is adopted to check the problem of migration of workers including women workers. In order to generate better employment opportunities at State level, the Government has launched a number of schemes like Swarn Jayanti Gram Swarozgar Yojana, Pradhan Mantri Gram Sadak Yojana, National Work for Food Programme etc. Further, the government has also enacted the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 for guaranteed employment in rural household. Besides implementation of above schemes in all the States/UTs including Bihar and Madhya Pradesh, a scheme for unorganised sector workmen including women workers called Bihar Shatabdi Unorganised Sector Workmen and Artisans Social Security Scheme 2011 has been formulated and is being implemented in the state of Bihar.

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ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO.1274 FOR 24.07.2017 BY SHRI JANARDAN MISHRA, SHRI OM PRAKASH YADAV and SHRI NAGAR RODMAL, HON'BLE MP REGARDING SCHEME FOR WOMEN LABOURERS:

Female Workers - India/States/Uts wise as per Census 2011

India/States/Uts		Female workers
Jammu & Kashmir		1127623
Himachal Pradesh		1516049
Punjab		1823205
Chandigarh		75977
Uttarakhand		1320354
Haryana		2109872
Nct Of Delhi		825023
Rajasthan		11589179
Uttar Pradesh		15967953
Bihar		9502798
Sikkim		113780
Arunachal Pradesh		237384
Nagaland		426765
Manipur		565202
Mizoram		195965
Tripura		424195
Meghalaya		481910
Assam		3428130
West Bengal		8040308
Jharkhand		4673505
Odisha		5638934
Chhattisgarh		5046359
Madhya Pradesh		11427163
Gujarat		6766833
Daman & Diu		13837
Dadra & Nagar Haveli		37868
Maharashtra		16811003
Andhra Pradesh		15237311
Karnataka		9602481
Goa		157712
Lakshadweep		3435
Kerala		3167494
Tamil Nadu		11449703
Puducherry		112037
Andaman & Nicobar Islands		31646
	Total	149948993
